

भारतीय खाद्य संरक्षा और मानक प्राधिकरण

(खाद्य संरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार

(मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 167

दिनांक: 25 अगस्त, 2022

OFFICE ORDER: 327/2022

In partial modification to Serial No. 15 of Order dated 24th September 2020 regarding delegation of administrative powers, following changes are made with approval of the Competent Authority: -

For (Serial No. 15 of Order dated 24th September 2020)

S.No.	Nature of powers delegated	FSSAI HQ		Regional Office/Branch/Port Office		NFL	
		Authority	Power	Authority	Power	Authority	Power
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	Permission for purchase/disposal of moveable/immovable property and noting down of transactions in official records.	CEO	All employees	CEO	All employees	CEO	All employees

Read as (Serial No. 15 of Order dated 24th September 2020): -

S.No.	Nature of powers delegated	FSSAI HQ		Regional Office/Branch/Port Office		NFL	
		Authority	Power	Authority	Power	Authority	Power
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	Permission for purchase/disposal of moveable/immovable property and noting down of transactions in official records.	Director (HR)	All Group 'C' employees	Director (HR)	All Group 'C' employees	Director (HR)	All Group 'C' employees
		ED (HR)	All Group 'B' employees	ED (HR)	All Group 'B' employees	ED (HR)	All Group 'B' employees
		CEO	All Group 'A' employees	CEO	All Group 'A' employees	CEO	All Group 'A' employees.

2. The rest of the contents of the Order dated 24th September 2020 shall remain unchanged.

Digitally Signed by
Dhananjay Kumar Mehta
Date: 25-08-2022 10:42:56
Reason: Approved
(धनजय कुमार मेहता)

प्रशासनिक अधिकारी (मानव संसाधन)

To.